## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No. 53/(MAH)/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: M/s. The Emerald Company Ltd. & Ors.

V/s

M/s. Laxmi Asbestos Products Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1."	Aastra Ausea	Advacate i/s Khaitan Elo.	Aas lãa
2'-	Alfach Joshi	For Petitioners. Advocate i/b	Aj oshi
		J. Sagar Associates ( for Respondents)	

## ORDER TCP 53/397-398/NCLT/MB/MAH/2010

At request of the parties, list this matter for hearing on 3.7.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

B.S.V. PRAKASH KUMAR Member (Judicial)

Member (Technical)